

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) There are possible recoverable reserves of graphite of the order of about 472600 tonnes in Ernakulam district of Kerala. The reserves are located in 5 deposit including Vadavukoode and Nagapuzha areas in Muvattupuzha taluk.

(b) and (c). No, Sir. As per the Industrial Policy Statement of 1991, no industrial licensing is required for setting up a graphite industry.

Introduction of Private Airline

3214. SHRIMATI DIPIKA H. TOPIWALA
SHRI CHETAN P. S. CHAUHAN
SHRIMATI MEHENDRA KUMARI
SHRIMATI RITA VERMA

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the 'Hindustan Times' dated December 29, 1991 regarding introduction of a private airline from March, 1992;

(b) if so, the details thereof and the reasons therefore; and

(c) the time by which the airline is likely to be launched?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) and (c). M/S. Sahhara India, New Delhi have been granted 'No, Objection Certificate' on 3.10.1991 for issuance of Air Taxi Operators' Permit valid for one year. The party has been asked to complete the various formalities like import of aircraft etc.

for grant of Air Taxi Operators' Permit. The operator has proposed to import two YAK-42 aircraft on wet lease from Russia. The exact date by which the airline is likely to start operations is not known.

Appointment of dependents of deceased E. D. Employees

3215. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the steps taken to avoid delay in the matter of appointment of dependents of the deceased Extra Departmental employees on compassionate grounds; and

(b) the number of such cases pending in Himachal Pradesh and in the country as a whole as on 31st December 1991?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYANAIDU): (a) Compassionate appointment cases are processed by and large on a priority basis. Instructions have also been issued to the field units for expeditious handling of such cases. With a view to monitoring progress in the matter half yearly statements have been prescribed.

(b) The requisite information is being collected from the field units and the same will be laid on the Table of the House.

Fax Facility in Himachal Pradesh

3216. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received request for providing FAX facility in Himachal Pradesh;

(b) if so, the details thereof with location; and